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107. SHRI PRANAB KUMAR MUKHERJEE:

SHRI M. K. MOHTA: SHRI KALYAN ROY: SHRI SASANKASEKHAR SANYAL: SHRI NIREN GHOSH:

SHRI SITARAM KESRI:

SHRI BALACHANDRA MENON SHRI YOGENDRA SHARMA: SHRI SANAT KUMAR RAHA: SHRI BABUBHAI M. CHINAI: SHRI SITARAM JAIPURIA:

Will the Minister of FINANCE be pleased to state:

- (a) whether it is a fact that in a report submitted by the World Bank for consideration of the Aid-India Consortium suggested that while India should strive for self-reliance it should not over-emphasise import substitution policies; and
 - (b) if so, the reaction of Government thereto?

THE MINISTER OF FINANCE (SHRI Y. B. CHAVAN): (a) It has been suggested that, in achieving self-reliance, greater export growth should play a more important role than further import substitution.

(b) Our considered view is that both export promotion and import substitution are important for achieving self-reliance.

DISCONTINUATION OF OPERATIONS FROM CALCUTTA BY JAPAN AIRLINES

108. SHRI M. K. MOHTA: SHRI CHANDRAMOULI JAGARLAMUDI: SHRI SUNDAR MANI PATEL: SHRI LOKANATH MISRA: SHRI K. P. SINGH DEO:

Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

- (a) whether it is a fact that the Japan Airlines have decided to discontinue its operations from Calcutta; and
 - (b) if so, the reasons therefor?

THE MINISTER OF TOURISM AND CIVIL AVIATION (DR. KARAN SINGH): (a) Yes, Sir. Japan Airlines has discontinued its once-weekly service through Calcutta with effect from 1st July 1972.

(b) Under the India-Japan Air Services Agreement, the Japanese carrier has the right to operate to Calcutta or in lieu thereof to Bombay. It has given up its Calcutta service of its own choice.

to Questions

EMPLOYEES OF THE STATE BANK OF INDIA

- 109. SHRI KALI MUKHERJEE: Will the Minister of FINANCE be pleased to state:
- (a) whether it is a fact that the services of a section of employees of the State Bank of India in Bengal Circle are being utilised as domestic servants and cooks in Bank's quarters where some officers of the Bank reside;
- (b) whether the management of the Bank deprive these employees of casual leave, weekly offs and leave on national and gazetted holidays; and
- (c) if the answers to parts (a) and (b) are in the affirmative, what action Government propose to take to ameliorate the conditions of these employees

THE MINISTER OF FINANCE (SHRI Y. B. CHAVAN): (a) Where the State Bank of India provides residence to some of its senior officers, certain employees for the maintenance of the residence are also provided. Cooks are not provided.

(b) and (c) These employees are given the following terms in common with the other members of the subordinate staff:

Pay, allowances, provident fund, pension, gratuity, medical leave, leave travel concession, termination of employment, subsistence allowance, disciplinary action, probation, age of retirement, uniforms and liveries, leave and bonus. The Bank has also agreed to grant weekly offs and national and gazetted holidays to them as per an understanding with the All India State Bank of India Staff Federation, recognised Union of the bank.

लापता सैनिक तथा पैरा-सैनिक कार्मिक

110. श्री ओइम् प्रकाश त्यागी: क्या रक्षा मन्त्री 16 मई, 1972 को राज्य सभा में दिये गये अतारांकित प्रश्न संख्या 290 के उत्तर को देखेंगे और यह बताने की कुपा करेंगे कि:

(क) क्या सरकार को रेडकास की